

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.204**  
IB-847(ND)/2019

**IN THE MATTER OF:**

M/s. Saran Equipments & Engineers Pvt. Ltd

.....APPLICANT/PETITIONER

**Vs.**

M/s. Pioneer Fabrications Pvt. Ltd.

....RESPONDENT

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Mohit Nandwani Advocate.

For the Respondent

: Adv Vibhor Verdhan with Adv Manisha Mehta

**ORDER**

Let this matter be listed before the Regular Bench on **12.04.2023**.

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**